

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.)
1598-1599/2015

No(s).

RAM KUMAR

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with office report)

Date : 06/04/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr.A.Lakshminarayanan,adv.
Mr. V. Ramasubramanian,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RAwait the return of the service of notice already issued to
the sole respondent.
List again on 27.07.2015.(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.04.08
10:47:26 IST
Reason: